

## ADDENDUM TO FORM G

### EXTENSION OF TIMELINES TO THE INVITATION FOR EXPRESSION OF INTEREST

#### MORARJEE TEXTILES LIMITED OPERATING IN TEXTILE SECTOR AT NAGPUR AND MUMBAI

(Addendum to Form G published on 01 May 2024 under Regulation 36A (1) of the Insolvency and Bankruptcy  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Morarjee Textiles Limited CIN - 8BL52322MH1995PLC090643, PAN – AAACM2725R
2.	Address of the registered office	Registered office: 242, Floor -G-1, New Mahalaxmi Silk Mill, Harishchandra L Nagoankar Marg, Mathuradas Mills Compound, Lower Parel Delisle Road, Mumbai, Mumbai, Maharashtra, India, 400013
3.	URL of website	<a href="https://www.morarjee.com/">https://www.morarjee.com/</a>
4.	Details of place where majority of fixed assets are located	Textile Manufacturing plant located at Post Salaidhaba, Butibori, Nagpur, Maharashtra - 441108
5.	Installed capacity of main products/ services	<b>The company is engaged in Textile Manufacturing:</b> Spinning: 4600 MT of Yarn per annum. Weaving: 26 million meters per annum Printing: 24 million meters per annum Solid dyed: 8 million meters per annum Yarn dyed: 8 million meter per annum
6.	Quantity and value of main products/ services sold in last financial year	The revenue from sale of products for FY 2022-23-, and 9-months ending December 2023 was INR 207 Crores and INR 20 Crores, respectively. The quantity of products sold is in the process of being determined.
7.	Number of employees/ workmen	Based on the understanding provided by the Corporate Debtor, there are 121 employees and 1,155 workmen as on February 09, 2024.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Financial statements available at: <a href="https://www.morarjee.com/">https://www.morarjee.com/</a> List of creditors available at: <a href="https://www.morarjee.com/">https://www.morarjee.com/</a> Relevant dates for subsequent events of the process available in the Detailed Invitation for Expression of Interest uploaded at: <a href="https://www.morarjee.com/">https://www.morarjee.com/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria for the Prospective Resolution Applicants under section 25(2)(h) of the Code is set out in the detailed Invitation for Expression of Interest uploaded on: <a href="https://www.morarjee.com/">https://www.morarjee.com/</a>
10.	Last date for receipt of expression of interest	June 12, 2024
11.	Date of issue of provisional list of prospective resolution applicants	June 13, 2024
12.	Last date for submission of objections to provisional list	June 18, 2024
13.	Date of issue of final list of prospective resolution applicants	June 19, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	June 19, 2024
15.	Last date for submission of resolution plans	July 19, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpmorarjee@kpmg.com">cirpmorarjee@kpmg.com</a> ; <a href="mailto:morarjeecirp@gmail.com">morarjeecirp@gmail.com</a>

Sd/  
Ravi Sethia

Insolvency Professional Registration Number - IBBI/IPA-001/IP-P01305/2018-2019/12052  
Resolution Professional

Date: 23 May 2024  
Place: Delhi

**Registered Address and Communication Address:**  
KPMG Restructuring Services LLP, 8th Floor,  
Building No.10, Tower C, DLF Cyber City,  
Phase 2, Gurgaon, Haryana, 122002

**For Morarjee Textiles Limited**